# RAJYA SABHA

capacity of about 10,000 MWe by the end of Eleventh Plan and 2 0,000 MWe by the year 2020. Any decision regarding the locations of future units will depend on several factors, including the power demand of the region, energy options available, size of the nuclear power programme, availability of financial resources and suitability of sites.

#### **Restructuring of FCI**

# \*486. SHRI V.V. RAGHAVAN:

### SHRI RAM JETHMALANI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Administrative Staff College of India (ASCI) has recommended restructuring of the Food Corporation of India in order to reduce operating cost of the foodgrains management system; and

(b) if so, the details of its recommendations and Government's reaction thereto?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD YADAV): (a) and (b) The Administrative Staff College of India, Hyderabad have in a Study Report suggested measures to reduce the administrative and operational costs of the FCI. The recommendations in respect of the structure of the organization relate, *inter alia*, to "unbundling" of the FCI's operations through such measures as the handing over of procurement and distribution to the State-level Agencies.

In this context, the State Agencies have been encouraged to take up greater share of the procurement on behalf of the FCI and also under the scheme of decentralized procurement which is in operation in seven States. Much of the movement of foodgrains is being handled by the Railways, even as the Central Warehousing Corporation (CWC) is being extended a larger role in storage and in the development of godowning capacity.

### Non-availability of spectrum

\*493. SHRI JAYANTA BHATTACHARYA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that various telecom operators have been complaining of non-availability of spectrum;

(b) if so, what steps Government are taking/propose to take to redress their complaints; and

(c) what is Government's spectrum policy?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI ARUN SHOURIE): (a) and (b) Various telecom operators have been demanding additional spectrum. Their demands for spectrum are being met, from time to time, taking into account spectrum availability and various existing operations, as well as the policy guidelines and stipulations in their service Licence Agreements.

(c) The radio frequency spectrum being a scarce natural resource has to be used efficiently, optimally and rationally in the overall national interest. Toward this objective, the Government's spectrum policy endeavours to cater to various conflicting demands on the spectrum including those of emerging technologies as well as to protect existing operations. The current National Frequency Allocation Plan, which came into effect on 1 st January, 2002, gives the broad framework of the spectrum policy and is available on the website of the Department of Telecommunications *www. dotindia. com* since beginning of 2002. An exercise has been initiated to determine whether additional spectrum can be made available for telecommunications.

#### **Contribution of Non-Profit Organisations**

# \*496. SHRI K. KALAVENKATA RAO: SHRI S.M. LALJAN BASHA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Non-Prof it Organisations employ about 20 million people as paid staff or volunteer staff; and

(b) whether Government propose to support the Non-Profit Organisations in their activities and maintain a data of their activities for development?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SATYABRATA MOOKHERJEE): (a) The Government is aware that the Society for Participatory Research in Asia (PRIA), a Delhi based Non-Governmental Organisation (NGO) has carried out a broad survey of Non-Profit Organisations (NPOs) engaged in development activities in the